

SPECIAL BENCH
COURT - I

O-269

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/39(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	SAHAL BUSINESS PVT LTD VS VEDICA SANJEEVANI PROJECTS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv. : For Petitioner
Ms. Sudarshana Dutta, Adv.

Mr. Sidhartha Sharma, Adv. : For Respondent No. 1 and 2
Mr. Rishav Dutt, Adv.
Md. Danish Taslim, Adv.
Mr. Aman Kataruka, Adv.

ORDER

1. Ld. Counsel for the petitioner present. Ld. Counsel for R-1 and R-2 present. None appears for respondent No. 3.
2. Final opportunity of two weeks is allowed for filing reply affidavit. Rejoinder, if any, be filed within two weeks thereafter.
3. Post this matter for final hearing on **13/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**